RAJYA SABHA

[16 August, 2004]

Statement

Welfare Schemes for Tribals in Chhattisgarh

(Rs. in lakhs)

SI.No. Na	me of Scheme						
		2001-02	2	2002-03	2	003-04	
		Funds released	Funds utilised	Funds released		Funds released	Funds utilised
1. Schem Girls & Boy	ne of Hostels fo 's	r 10.00 ST	10.00	0.0	0.0	0.0	0.0
2. Ashrar Tribal Sub-F	n Schools in Plan Areas	400.00	400.00	0.0	0.0	0.0	0.0
Scholarship	ne of Post Matri , Book Bank ar a of Merit of ST	id	0.0	61.28	53.07	28.30	0.0
· · · · ·	Total :	410.00	410.00	61.28	53.07	28.30	0.0

Literacy among tribal women in Chhattisgarh

†1293. SHRI RAMADHAR KASHYAP: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the district of Chhattisgarh where literacy rate among the Scheduled Tribes women is very low;

(b) whether Government are providing assistance for setting up of educational campuses in those districts;

(c) the amount provided to the State under the above scheme for promoting literacy among the tribal women; and

(d) the details thereof?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) As per 1991 Census, there were 30 districts having less than 10% literacy among ST women in undivided State of Madhya Pradesh. Two of these districts, namely Bastar and Raigarh fall in Chhattisgarh.

†Original notice of the question was received in Hindi.

174

[16 August, 2004]

RAJYA SABHA

(b) Yes, Sir. 100% financial assistance is released to the eligible agencies for setting up and running of Educational Complexes under the scheme of Educational Complexes in Low Literacy Pockets for the development of literacy among ST women.

(c) and (d) The Ministry has sanctioned one Educational Complex each in Bastar and Raigarh districts. The following amount has been released for setting up and running of these complexes during the last three years:---

Year	Amount (Rs.)	
2001-02	8,82,000.00	
2002-03	10,03,400.00	
2003-04	9,20,400.00	

Scheme for tribal people

1294. SHRI B.S. GNANADESIKAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that a scheme is in effect, so that the tribal people can avail food by producing the food coupon issued to them; and

(b) if so, the effectiveness of the scheme *vis-a-vis* its implementation?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) and (b) The Ministry of Tribal Affairs is not implementing any such scheme.

Tribal areas in Uttaranchal

†1295. SHRI HARISH RAWAT: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether any application has been received demanding for declaring Jounpur-Rawai and Dharchula-Munsyari and Joshimath areas of Uttaranchal as tribal areas;

†Original notice of the question was received in Hindi.

175